

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.412/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th September 2017, 10.30 A.M

Name of the Company	Techno Fac Contracts (P) Ltd. -Vs- Yatri Vihar Hospitality (P) Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Victor Dutta

Appearing for
Techno Fac Contracts
(P) Ltd.
- Operational Creditor.

128.
15/09/2017.

2) Mr. NILANJAN SRN

Appearing for
Yatri Vihar Hospitality
(P) Ltd.
- Corporate Debtor

15/9/17

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Vihar Hospitality (P) Ltd.

ORDER

Ld. Counsel for the petitioner (operational creditor) as well as respondent (corporate debtor) are present.

Ld. Counsel appearing for the respondent prayed for time for filing reply. He is directed to file reply within 7 (seven) days by giving a copy to the petitioner. Ld. Counsel for the petitioner is also directed to file Vakalatnama to the Registry during the course of the day.

Listed on 4th October, 2017.



K.R. JINAN
MEMBER(J)